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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 558/2013, I.A. 14356/2017, I.A. 4542/2019, I.A. 14248/2019, I.A. 14675/2019 and I.A. 14676/2019**

TARINI MEHTA

.....Plaintiff

Through: Ms.Warish Farasat and Ms.Mreganka
Kukreja, Advocates.
Mr.Mayank Arora, Advocate.

Versus

SANJEEV CHHABRA & ORS

.....Defendants

Through: Mr.Inderbir Singh Alag, Sr. Advocate
with Mr.Jagdeep Singh Lamba,
Mr.Divyansh Singh, Advocates for
Sanjeev Chhabra and Suman
Chhabra.
Mr.Maanish Chaudhary, Advocate for
Radha Mehta.

O-32

+ **CS(OS) 3885/2014, I.A. 26111/2014 and I.A. 26112/2014**

SANJEEV CHHABRA & ANR

.....Plaintiffs

Through: Mr.Inderbir Singh Alag, Sr. Advocate
with Mr.Jagdeep Singh Lamba,
Mr.Divyansh Singh, Advocates for
Sanjeev Chhabra and Suman
Chhabra.

versus

TARINI MEHTA & ANR

.....Defendants

Through: Mr.Mayank Arora, Advocate for D-1.
Mr.Maanish Chaudhary, Advocate for
Radha Mehta.



O-33

+ **CS(OS) 103/2016**

RADHA MEHTA

.....Plaintiff

Through: Mr.Maanish Chaudhary, Advocate.
versus

SANJEEV CHHABRA & ORS

.....Defendants

Through: Mr.Inderbir Singh Alag, Sr. Advocate
with Mr.Jagdeep Singh Lamba,
Mr.Divyansh Singh, Advocates for
Sanjeev Chhabra and Suman
Chhabra.
Mr.Mayank Arora, Advocate for
Tarini Mehta.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER

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22.04.2025

1. Learned counsel appearing on behalf of the plaintiffs submits that he has recently been furnished with the instructions to contest the matter.
2. Learned senior counsel appearing on behalf of the defendants, on the other hand, requests that the matter may be directed to be listed on an early date.
3. In view of the aforesaid, list these matters on 17.07.2025.
4. In the meantime, the parties shall be at liberty to complete the pleadings *qua* all pending applications, if any.

PURUSHAINDRA KUMAR KAURAV, J

APRIL 22, 2025

Nc/sp

Click here to check corrigendum, if any